

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/5929/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated, Guwahati the th 18 July, 2024.

Sub: **Casual leave.**

Ref:- Your Letter No. DJK/Esstt./6486, dtd. 28.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.06.2024, along with station leave permission, from the morning of 29.06.2024 till the morning of 01.07.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-111/2012/5930/A dated , 18-07-24

Copy to:-

✓ The Project Manager, Gauhati High Court, Guwahati.

18/07/24
JT. REGISTRAR (VIGILANCE)

